

Extension to Teleserial 'Chanakya'

3221. SHRI SYED SHAHABUDDIN:
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the tele-serial Chanakya has been granted an extension upto 47 episodes;

(b) whether the extension has been granted against the advice of the Doordarshan authorities and despite protest by various organisations; and

(c) the number of episodes originally suggested by the producer and those covered by the original sanction by the Doordarshan?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Yes, Sir.

(b) No, Sir. Extension, if any, is granted by Doordarshan after taking into account the merit of each proposal e. g. the story line, thematic value popularity of the serial among the viewers etc.

(c) Twenty Six.

Profits Earned by ITDC Hotels

3222. SHRI R. SURENDER REDDY:
Will the Minister of CIVIL AVIATION AND TOURISM be please to state:

(a) whether on account of devaluation of rupee in July, 1991, the Indian Tourism industry and ITDC hotels have been benefited;

(b) if so, the loss/profit earned by ITDC during the last three years and particularly during the last six months of 1991; and

(c) the steps Government propose to take to improve the profitability for 1992?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) There has been an upward trend in tourist arrivals coinciding with the devaluation of rupee in mid 1991 which has benefited Indian Tourism Industry, including ITDC in general.

(b) The requisite information is as under:-

Year	Profit (before tax) (Rs. in lakhs)
1988-89	967.83
1989-90	1139.73
1990-91	238.70
1991-92 (Prov.) (July 91 to Dec 91)	355.70

(c) The steps taken by ITDC to improve profitability of its hotels inter-alia include improvement, man-power training, marketing and reservation tie-ups, advertising etc.

Environmental Clearance to power Plants

3223. SHRI GEORGE FERNANDES:
Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether a meeting between the Power and Environment Ministriss chaired by the Prime Minister for environment clearance power project was held recently;

(b) if so, whether any broad policy has been sorted out; and

(c) if so, the details thereof?